



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.09.2024

NOTICE

Please take notice that the following matters adjourned in the Court – IV on 02.09.2024, 05.09.2024 & 06.09.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

Sl. No.	Case No.	Name of Parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1117 of 2022 (PH)	Asst. Commissioner of Income Tax Circle 1 (2)-1 Vs. Divyesh Desai Liquidator for Precision Fasteners Ltd.	02.09.2024	30.09.2024
2.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol With	02.09.2024	30.09.2024
3.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	02.09.2024	30.09.2024

4.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	02.09.2024	30.09.2024
5.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024 (PH)	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. With	05.09.2024	18.09.2024
6.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432 of 2024 (PH)	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors. With	05.09.2024	18.09.2024
7.	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 (PH)	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors. With	05.09.2024	18.09.2024
8.	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 (PH)	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	05.09.2024	18.09.2024

9.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024 (PH)	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	05.09.2024	26.09.2024
10.	Competition App. (AT) No. 26 of 2018 (PH)	Ghaziabad Development Authority Vs. Competition Commission of India With	06.09.2024	25.09.2024
11.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh Anr. Vs. Ghaziabad Development Authority and Anr.	06.09.2024	25.09.2024
12.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	06.09.2024	24.09.2024
13.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	06.09.2024	24.09.2024
14.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	06.09.2024	24.09.2024

15.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	06.09.2024	24.09.2024
16.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	06.09.2024	24.09.2024
17.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024 (PH)	Venugopal Dhoot Vs. Vovl Ltd. & Ors.	06.09.2024	24.09.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)